

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:897

ANSWERED ON:01.03.2016

Extremist Activities

Adityanath Shri Yogi;Bhatt Smt.Ranjanben;Chinnayan Shri S.Selvakumara;Chowdhury Shri Adhir Ranjan;Dubey Shri Nishikant ;Hari Shri G.;Jardosh Smt. Darshana Vikram;Kharge Shri Mallikarjun ;Kumar Shri P.;Kumar Shri Santosh;Muddahanumegowda Shri S.P.;Nagar Shri Rodmal;Nayak Shri B.V.;Pandey Shri Ravindra Kumar;Pradhan Shri Nagendra Kumar;Premachandran Shri N.K.;Reddy Shri Ch. Malla;Sahu Shri Lakhan Lal;Senthilnathan Shri PR.;Shinde Dr. Shrikant Eknath;Singh Shri Sushil Kumar;Tadas Shri Ramdas Chandrabhanji;Udasi Shri Shivkumar Chanabasappa;Venkatesh Babu Shri T.G.;Verma Shri Rajesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the number of cases of terrorist/naxal activities reported in various parts of the country and the terrorists arrested and killed along with the status of investigations made during the last three years and the current year, State-wise;

...2/-

-2-

LS.USQ.No. 897 FOR 1.3.2016

(b) the number of security personnel and civilians killed and injured during the said period in such attacks along with the details of compensation paid to the victims, State/UT-wise;

(c) whether these are inputs suggesting threat of terrorist attack on various cities and important installations in the country, if so, the details thereof and the reaction of the Government thereto;

(d) whether the recent terrorist attacks have suggested cross-border terrorism; and

(e) if so, the details thereof along with the number of infiltrators arrested and killed during the said period, State-wise and border-wise and the steps taken/being taken by the Government to control terrorist/naxal activities in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The details of the number of cases of terrorist /naxal activities reported in the various parts of the country, the number of security personnel killed / injured, terrorists arrested / killed during the last three years and the current year, State wise, is at Annexure.

An ex-gratia lump sum compensation of Rs. 15 lakh is admissible to the Next of Kin (NoK) of Central Armed Police Forces (CAPF) and Assam Rifles personnel, who die in harness in the performance of their bonafide official duties under various circumstances. Also, the NOK of

...3/-

-3-

LS.USQ.No. 897 FOR 1.3.2016

deceased is entitled to get Liberalized Family Pension i.e. last pay drawn. In addition, the CAPFs have their own compensation regime, apart from ex-gratia payment. Further, compensation is also paid under different schemes of the Ministry of Home Affairs like the Security Related Expenditure Scheme etc. Similarly, the Defence Forces have their own system of compensation for the Defence personnel.

Apart from the above, the Government of India is administering a Scheme for providing assistance for the sustenance and maintenance of the families of the civilian victims of terrorist/communal/naxal violence with effect from 1.4.2008. Under the scheme, a financial assistance of Rs. 3 lakh is given for each death or permanent incapacitation to the affected family and this amount is paid by the State Government and reimbursed by the Central Government. The State Governments concerned also provide compensation to victims of terror attack under their schemes/rules.

(c): No specific intelligence regarding the terror attack on cities and vital installations has come to notice recently. However, general intelligence inputs about threat of terror attacks are being shared amongst intelligence/security agencies on a regular basis, through the

...4/-

-4-

LS.USQ.No. 897 FOR 1.3.2016

platform of Multi Agency Centre (MAC) and Subsidiary Multi Agency Centre (SMAC).

(d) & (e): Yes, Madam. Terror attacks took place on 27.7.2015 at Dinanagar in Gurudaspur District in Punjab and on 2nd January,

2016 at the Pathankot Air Force by terrorist infiltrating from Pakistan. Cross – Border terrorism is largely synonymous with terror activities in Jammu & Kashmir. The estimated figure of infiltration attempts in Jammu & Kashmir during the last three years and the current year are as under:

Year 2013 2014 2015 2016

Total 277 222 121 03

The details of terrorists arrested and killed in Jammu & Kashmir are at Annexure.

In order to counter the problem of cross-border infiltration and to enhance security in the border areas, the Government of India, in coordination with the State Governments concerned, has adopted a multi-pronged approach, which includes, inter-alia, strengthening of border management through multi-tiered deployment along

..5/-

-5-

LS.USQ.No. 897 FOR 1.3.2016

international borders/Line of Control and infiltration routes, construction of border fencing, improved use of technology, better intelligence and operational coordination, synergizing intelligence flow to check infiltration and proactive action against terrorists within the country.

The Central Government has been pursuing a four pronged strategy to tackle Left Wing Extremism (LWE) / Naxal insurgency – security related measures; development related interventions; ensuring rights & entitlements of local communities and public perception management. While on the security front, the Central Government assists the LWE affected State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas

\*\*\*\*\*